

**Annexure - 3**

**Name of the corporate debtor: RNP Marketing & Cargo Private Limited; Date of commencement of CIRP: 16/12/2022; List of creditors as on: 22/02/2023**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	ASREC (India) Limited	27/12/2022	432245410	432245410	Secured	Yes	No	No	38.76	NIL	NIL	NIL	NIL	Note 1
			432245410	432245410					38.76	NIL	NIL	NIL	NIL	

(Amount in ₹)

\*Note 1 - Claims have been provisionally admitted based on proof and document/information submitted by Financial Creditors. same could not be verified from the books of accounts of the corporate debtor, due to non-availability of the financial statements and other relevant information. Therefore, the Claim amount and constitution of CoC may undergo change subject to completion of its verification.

*Jitender Kothari*

**Jitender Kothari**  
 Resolution Professional of CIRP of  
 RNP Marketing and Cargo Private Limited  
 IP Regn. No. IBBI/IPA-001/IP-P00540/2017-2018/10965  
 AFA No. AA/1/10965/02/210923/104532 valid upto 21/09/2023

